

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1421
ANSWERED ON:03.12.2012
APPOINTMENT OF NAUTICAL SURVEYOR
Choudhary Shri Harish;Rama Devi Smt.

Will the Minister of SHIPPING be pleased to state:

- (a) the details of appointment/re-appointment of Nautical Surveyors during the last three years who have crossed 50 years of age;
- (b) whether the Government has given order/instructions to Director General, Shipping not to extend/renew or give fresh appointment on ad-hoc basis to any candidate/existing Nautical Surveyor who has crossed 50 years of age;
- (c) if so, the action taken in this regard alongwith the details of cancellation of the illegal appointments so far; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

- (a): The following two Nautical Surveyors, who had crossed 50 years of age, were appointed on ad-hoc basis in the last three years:
 1. Capt. D.F. Vaz.
 2. Capt. S.K. Singhal.
- (b): No specific instructions were given to Director General of Shipping not to extend/renew or give fresh appointment on ad-hoc basis to any candidate/ existing Nautical Surveyor who has crossed 50 years of age.
- (c) & (d): Do not arise.